

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS**

**LOK SABHA
UNSTARRED QUESTION NO. 2352
TO BE ANSWERED ON 02.01.2018**

PLASTIC PARKS

**2352. SHRIMATI DARSHANA
VIKRAM JARDOSH:
DR. KIRTI P. SOLANKI:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has received any proposal from the State Governments for assistance to develop/ establish Plastic Parks;
- (b) if so, the details of proposals received along with the status of these proposals, State-wise;
- (c) whether there is any policy/ schemes for assistance to promote/ establish plastic parks in the States; and
- (d) if not, whether the Government is planning/ considering to declare scheme of assistance for promotion of plastic parks?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH)

- (a) to (c) The Scheme for setting up of Plastic Parks approved for implementation for the 12th plan and beyond, till 2019-20 provides for central funding up to 50% of the project cost, subject to a ceiling of Rs. 40.00 crore for setting up of state-of-the-art infrastructure and enabling common facilities for 10 Plastic Parks, based on the preliminary proposals subject to the approval of Detailed Project Reports (DPRs) received from the State Governments. The remaining project cost is funded by the State Government or its agencies. In phase I of the scheme, based on approval of DPRs ,four Plastic Parks are in various stages of implementation in the States of Assam, Madhya Pradesh (Tamt), Odisha and Tamil Nadu. In Phase II of the scheme, based on consideration of preliminary proposals received from the States of Jharkhand, Madhya Pradesh, Uttar Pradesh, Haryana, Gujarat, Chhattisgarh, Punjab, West Bengal, Uttarakhand, Manipur, Jammu & Kashmir and

Rajasthan, six Plastic Parks have been given 'in principle' approval in the States of Jharkhand, Madhya Pradesh (Gwalior), Haryana, Chhattisgarh, West Bengal and Uttarakhand.

(d) Not applicable, in view of (a) to (c) above.
